

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1194
TO BE ANSWERED ON 25.07.2018**

CONSTRUCTION OF PATAN BHILDI RAIL LINE

†1194. SHRI DEVJI M. PATEL:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware of the undue delay in the construction of Patan Bhildi *via* Rani ki Vah rail line;**
- (b) if so, the details thereof and the reasons therefor; and**
- (c) the steps taken/being taken by the Government for expediting and timely completion of the construction work?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1194 BY SHRI DEVJI M. PATEL TO BE ANSWERED IN LOK SABHA ON 25.07.2018 REGARDING CONSTRUCTION OF PATAN BHILDI RAIL LINE.

(a) to (c): Patan–Bhildi, new line project includes renovation of old railway line from Patan to Khalipur (10 km) and 41.03 km new construction from Khalipur to Bhildi. The work on this project was objected by Archeological Survey of India (ASI) near ‘Rani ki Vav’. Indian Railways had approached National Monument Authority (NMA) for grant of No Objection Certificate (NOC) in this regard, which was, however, denied. Consequently, Indian Railways suggested an alternative alignment for which “No Objection Certificate (NOC)” was issued by Archaeological Survey of India, New Delhi on 06.05.2015. Indian Railways accordingly planned and had started execution of project. The possession of 2.84 hect. land out of 2.92 hect. has been taken in June, 2018. However during the process of the land acquisition, an issue of handing over of small area of 566 Sq. M of Archaeological Survey of India (ASI)’s land near ‘Rani Ki Vav’ has also cropped up, but the same has been resolved through exchange of equal amount of railway land. Now the work has been started on land where possession is taken.
